

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For report of Liquidator – Liquidation	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator

ADVOCATE FOR PETITIONER/s:

[Handwritten Signature]
Adv for Liquidator

ADVOCATE FOR RESPONDENT/s:

[Handwritten Signature]
Maneesha Kongovi
Adv for Liquidator

ORDER

Heard Ms. Maneesha Kongovi, learned Counsel for the Liquidator. Learned Counsel for the Liquidator requests time. Post the case on **17.02.2020**.

[Handwritten Signature]

MEMBER(T)

[Handwritten Signature]

MEMBER(J)

Puja

Verified

[Handwritten Signature]

Court Officer